NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.04/BB/2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Firefly Creative Studio Pvt Ltd Vs Rockline Entertainments Pvt Ltd
	-	For compliance of objections	Rule 6 of IB	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM

I Shrushi
9035088572

Pelitioner Shrushi
(ommon Law Chambers

Counsel for petitioner is present. He has filed a memo along with annexures. He has further requested time to comply the other objection. He is directed to file Bank account statement upto the date of issuing of demand notice.

List it on 19.02.2018.

MEMBER (T)

MEMBER (J)